

COURT- 2**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)****APL No. 15 OF 2018****Dated: 16th October, 2019****Present: Hon'ble Technical Member, Technical Member(electricity)
Hon'ble VACANT, Judicial Member****In the matter of:****Delhi Transco Ltd****.... Appellant(s)****Versus****Delhi Electricity Regulatory Commission****.... Respondent(s)**

Counsel for the Appellant(s) :

Counsel for the Respondent(s) :

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **16.12.2019**.**VACANT
Judicial Member****Technical Member
Technical Member(electricity)**

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